

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 221 of 2013

Dated : 10th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Saigal**

**Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Shashank Pandit for R.2
Mr. R.B. Sharma for R.7
Mr. Alok Shankar for R.6**

ORDER

The learned counsel for the Respondent has not filed the reply yet. He submits that he would file the Written Submissions after the arguments are over.

Post the matter for hearing on **05.03.2014**.

**(Rakesh Nath)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**